

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 1

Service Tax Appeal No. 1258 of 2010

Ms Farhat Beg

....

Appellant

(Rep. by NONE)

VERSUS

CCE, Meerut-I

....

Respondent

(Rep. by Sh. R.K. Mishra, DR)

DATE OF HEARING : 08.12.2017

ORDER SHEET

None appeared for the asserssee-Appellants in spite of notice. However, Shri R.K. Mishra, learned DR for the Revenue, submits that the matter is pertaining to the Allahabad Regional Bench.

2. In view of the above, **Registry is directed to transfer the appeal to Allahabad Regional Bench for final hearing.**

**(JUSTICE DR. SATISH CHANDRA)
PRESIDENT**

**(B. RAVICHANDRAN)
MEMBER (TECHNICAL)**